

Name of the Corporate Debtor: KNISS LABORATORIES PRIVATE LIMITED
CIN : U24231TN1988PTC016466
Date of commencement of CIRP: 25th Aug 2026

LIST OF CREDITORS
Summary as on 25th September 2026

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure 7 - List of operational creditors (Government dues)

SI NO	Details of Claimant		Date of Claim Received		Details of Claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Department	Income Tax Department	15-09-2026	10,23,590	-	Income tax demand			No	5.66%	0	0	-	10,23,590	Note.1
	Total			10,23,590						5.66%	0	0	0	10,23,590	

Note 1.Amount admitted provisionally pending verification and pending receipt of details from the SBoD . Amount provisionally admitted based on documents furnished by IT department